

F. No. A.35017/54/2021-Ad. II  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes and Customs

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North Block, New Delhi  
Dated, the 10<sup>th</sup> June, 2021

To,

All Principal Chief Commissioners/ Principal Directors General/  
Chief Commissioners / Directors General under  
Central Board of Indirect Taxes and Customs

**Subject: Posting of Joint Secretary/Commissioner in the Central Board of Indirect Taxes & Customs under the Department of Revenue - reg.**

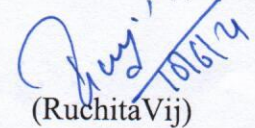
Sir / Madam,

I am directed to say that '03' (three) posts of Joint Secretary/Commissioner in the Central Board of Indirect Taxes & Customs under the Department of Revenue are vacant as on date. It is proposed to fill up the said posts from among the eligible officers of Indian Revenue Service (Customs & Indirect Taxes) cadre working in the Senior Administrative Grade (Commissioner/equivalent) and having completed 17 years of Service in Group 'A'.

2. It is requested that the above vacancies may kindly be circulated among the eligible officers under your charge. Any officer willing to apply for these posts should apply for same through "**e-pratiniyukti-Online Deputation module**" latest by **30.06.2021**. The particulars furnished by the applicants may be verified from their Service Book by the concerned Zones/Directorates and the applications may be forwarded within 2 working days on the module itself.

3. *It may please be noted that applications received through any medium other than "**e-pratiniyukti-Online Deputation module**" will not be entertained. There is no need to send hard copies of application.*

Yours faithfully,

  
(RuchitaVij)

Deputy Secretary to the Govt. of India  
Tele: 011-23095525